

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 29.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 908 of 2020	Hero Fincorp Ltd. Vs. Liquidator of TAG Offshore Ltd.	Aditya Prasad	Ashish Prasad

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 468 of 2022	Sandeep Kasare Vs. IL & FS Financial Services Ltd. & Anr.	Rahul Arya	
3.	Comp. App. (AT) (Ins) No. 470 of 2022	Vipul Himatlal Shah & Anr. Vs. Teco Industries & Anr.	Natasha D. Shah	Gaurav Nair
4.	Comp. App. (AT) (Ins) No. 476 of 2022	Amrit Rajani Erstwhile Director Balaji Entertainments Pvt. Ltd. Vs. Pegasus Asset Reconstruction Pvt. Ltd. & Anr.	Puneet Jain	

Copy to: -

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar